

\216ITEM NO.12

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

ANJANI KUMAR SINGH, CHIEF SECRETARY Respondent(s)

STATE OF BIHAR AND ORS. ETC. ETC.

(With office report)

Date : 19/07/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ajit Kr. Sinha, Sr. Adv.

Mr. Anurag Pandey, Adv.

Ms. Reena Pandey, Adv.

For Respondent(s) Mr. Nagendra Rai, Sr. Adv.

Mr. Gopal Singh, Adv.

Mr. Shreyas Jain, Adv.

Mr. Chandan Kumar, Adv.

Mr. Sumit Sinha, Adv.

Mr. Arun K. Sinha, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

Personal appearance of the respondents/alleged
contemnors is dispensed with, for the time being.

(SAPNA BISHT)

(RAJINDER KAUR)

SR.P.A.

COURT MASTER